

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(APPELLATE JURISDICTION)**

**APPEAL NO. 254 OF 2019 &
IA NOS. 809, 810, 811 & 1170 OF 2019**

Dated: 06th September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. B.N. Talukdar, Technical Member (P&NG)**

In the matter of :

**Petronet MHB Ltd. ... Appellant(s)
Vs.
Petroleum & Natural Gas Regulatory Board & Ors. ... Respondent(s)**

Counsel for the Appellant(s) : Mr. Anil K. Mishra
Mr. Rudra Dutta
Mr. P. Sinha

Counsel for the Respondent(s) : Mr. Ehras Zafar
Ms. Shrutika Shridhar
Mr. Sushant Chaturvedi for R-1

Ms. Priya Puri
Mr Yati Sharma for R-2
Mr. Rajat Navet for R-3
Mr. Matrugupta Mishra
Ms. Pratiksha Chaturvedi for R-4
Mr. P. K. Jain
Mr. Saurabh Jain for R-6

ORDER

Affidavit of service has already been filed.

Learned counsel for Respondent No.3 seeks time to file sur-rejoinder within a week. He is permitted to file the same on or before 13.09.2019 with advance copy to the other side.

List the matter on **27.09.2019**.

**(B.N. Talukdar)
Technical Member (P&NG)**

**(Justice Manjula Chellur)
Chairperson**